## THE HIGH COURT OF MEGHALAYA: SHILLONG

## CORRIGENDUM Dated 31st October, 2023

No.HCM.II/184/2015-Estt/Pt./171: The words, 'South West Khasi Hills District, Mairang' appearing against the name of Shri Banmankhraw Lyngdoh in Sl. No 2 of this Registry's Notification No.HCM.II/184/2015-Estt./Pt./170 dated 31.10.2023 may be read as, 'Eastern West Khasi Hills District, Mairang'.

By order,

REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/Pt./171-A Dated Shillong the 31st October 2023 Copy to: -

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
- 6. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest the concerned Judicial Officers with such powers, as are applicable, and with other such powers under the relevant Acts, Rules and Regulations, etc.
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
- 8. The Director, Meghalaya State Judicial Academy, Shillong for kind information and necessary action.
- 9. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
- 10. All concerned Judicial Officers for kind information and necessary action.
- 11. The Accountant General (A&E), Shillong for information and necessary action.
- 12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.

13. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Dadenggre/Amla rem for information and necessary action.

14. The Systems Analyst, High Court of Meghalaya with a request to upload this notification in the official website of the High Court.

15. Office File.

REGISTRAR GENERAL